

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:870
ANSWERED ON:10.12.2013
FDI CEILING IN SENSITIVE SECTOR
Kalmadi Shri Suresh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has opposed the proposed increase in the ceiling of FDI in national security-wise sensitive sectors like defence, telecommunication, space, civil aviation and information and broadcasting and has expressed their resentment to the Department of Industrial Policy and Promotion (DIPP);

(b) if so, the details thereof; and

(c) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) & (b): The Ministry of Home Affairs has not agreed to changes in FDI caps and/or entry routes in respect of Aviation, Telecom and I & B Sectors on account of their sensitivity and due to security concerns. The Ministry of Home Affairs has also raised issues pertaining to "investments of concern" and in respect of different categories of investors and investments; source of investments and instruments of investment.

(c): The Government has taken the concerns of the Ministry of Home Affairs into consideration while approving the liberalization of FDI policy in various sectors.